

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/51079/2025 ADMLS/7/2025	BAO VIET INSURANCE CORPORATION VS MV WORLD VIRTUE (IMO 9860374)	SOUMYA JYOTI BISWAL VS	// ( //
2	D-BLAPL/38168/2025 BLAPL/13094/2025	SAMADHAN MOHANTY @ DEBU VS STATE OF ODISHA	SISIRA PANIGRAHI VS	RAGHUNATHPALI /557 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002696/2025
3	D-BLAPL/38055/2025 BLAPL/13095/2025	PALA KABASI @ KOLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /380 /2020 DISTRICT AND SESSIONS JUDGE,MALK CT/0000001/2022
4	D-BLAPL/38056/2025 BLAPL/13096/2025	BHAJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
5	D-BLAPL/37990/2025 BLAPL/13097/2025	SANTOSH KUMAR MALICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	NEMALO /100 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000180/2025
6	D-BLAPL/38057/2025 BLAPL/13098/2025	SERA @ MANORAMA NAYAK VS STATE OF ODISHA	SOMANATH MITRA VS	INDUSTRIAL ESTATE PS /142 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000061/2025
7	D-BLAPL/38014/2025 BLAPL/13099/2025	KARTIKA BAGH @ PAMPUDU @ KARTIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /86 /2018 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000025/2018
8	D-BLAPL/38061/2025 BLAPL/13100/2025	SHAIK AKBAR ALI @ SK. AKBAR ALI VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /42 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000027/2025
9	D-BLAPL/38015/2025 BLAPL/13101/2025	SUNIL MOHANTY @ KALIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /103 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000025/2020
10	D-BLAPL/38019/2025 BLAPL/13102/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /196 /2025 J.M.F.C,TALCHER(Anugul ) GR/0000948/2025
11	D-BLAPL/38063/2025 BLAPL/13103/2025	SRIDEVI GOUTAM @ RINKI GOUTAM VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /58 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000037/2025

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12	D-BLAPL/38027/2025 BLAPL/13104/2025	LATA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /129 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000090/2025
13	D-BLAPL/38049/2025 BLAPL/13105/2025	KAMAL LOCHAN KOPE VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000187/2023
14	D-BLAPL/38074/2025 BLAPL/13106/2025	MADHAB KHEMUDU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000220/2023
15	D-BLAPL/38051/2025 BLAPL/13107/2025	S.K. AFRAN @ SK. AFRAN @ BUNTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
16	D-BLAPL/38124/2025 BLAPL/13108/2025	DATYA DEEP VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000045/2025
17	D-BLAPL/38164/2025 BLAPL/13109/2025	BIKI @ BIKASH KUMAR NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /296 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000593/2025
18	D-BLAPL/35100/2025 BLAPL/13110/2025	THAKURA SAMAD @ THAKURA SING SAMAN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /78 /2025 CIVIL JUDGE (JD) CUM JMFC, THAKUR CT/0000165/2025
19	D-BLAPL/35589/2025 BLAPL/13111/2025	SUBRAT MALLIK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkan) Spl/0000029/2025
20	D-BLAPL/36652/2025 BLAPL/13112/2025	KANHA PALEI VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	KHALLIKOTE /950 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002562/2025
21	D-BLAPL/38090/2025 BLAPL/13113/2025	KISHORE BISWAL VS STATE OF ODISHA	DEBASMAN DAS VS	CHOUDWAR /444 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000018/2025
22	D-BLAPL/37572/2025 BLAPL/13114/2025	KABI PRASAD MULIA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000123/2025
23	D-BLAPL/38053/2025	GANJU @ GANGU KUMBHAR	BIRAJA PRASANNA DAS	LAHUNIPADA /239 /2025

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	BLAPL/13115/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000947/2025
24	D-BLAPL/37679/2025 BLAPL/13116/2025	SARASWATI NAIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	//0 SPECIAL JUDGE,ANGUL(Anugul )
25	D-BLAPL/37713/2025 BLAPL/13117/2025	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	Spl/0000003/2010 BAGHAMARI /17 /2023
26	D-BLAPL/37732/2025 BLAPL/13118/2025	LAXMIDHAR BISWAL @ MITU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000013/2023 BALIAPAL /235 /2025
27	D-BLAPL/37852/2025 BLAPL/13119/2025	PRABHAT BHOI @ TITU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	J.M.F.C.,BASTA(Baleshwar) CT/0000729/2025 BAREIPALI /195 /2025
28	D-BLAPL/37384/2025 BLAPL/13120/2025	GYANA RANJAN PANDA VS STATE OF ODISHA	MANORANJAN DAS VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025 // SPECIAL JUDGE,BAUDH(Baudh )
29	D-BLAPL/37863/2025 BLAPL/13121/2025	PRADIP KANHAR VS STATE OF ODISHA	SOMANATH MITRA VS	2(A)CC/0000017/2022 BAUNISUNI /150 /2023 SPECIAL JUDGE,BAUDH(Baudh )
30	D-BLAPL/36510/2025 BLAPL/13122/2025	SANJAY BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000121/2023 TANGI (KHURDA) /509 /2025
31	D-BLAPL/37761/2025 BLAPL/13123/2025	SHYAM @ SHYAMGHAN @ SHYAMAGHANA NAIK VS STATE OF ODISHA	BISWOJEET LENKA VS	J.M.F.C,TANGI(Khordha ) GR/0000459/2025 TALCHER TOWN /989 /2025
32	D-BLAPL/38097/2025 BLAPL/13124/2025	SK. MUSTAK AHMAD VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000015/2025 CHAULIAGANJA /558 /2025
33	D-BLAPL/38159/2025 BLAPL/13125/2025	JOGENDRA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001462/2025 PHULBANI SADAR /106 /2025
34	D-BLAPL/38108/2025 BLAPL/13126/2025	CHACHA @ SABYASACHI ROUTRAY VS STATE OF ODISHA	DR. KEDAR NATH TRIPATHY VS	Spl/0000078/2025 JAGATSINGPUR /858 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur

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35	D-BLAPL/38127/2025 BLAPL/13127/2025	STATE OF ODISHA BALARAM KHANDUALA VS	SATYA RANJAN MULIA VS	GR/0001836/2025 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
36	D-BLAPL/38170/2025 BLAPL/13128/2025	STATE OF ODISHA KAFAN KUMAR PRADHAN @ KAKU VS	SUSANTA KUMAR LENKA VS	2(A)CC/0000094/2025 BHARATPUR PS /142 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR
37	D-BLAPL/38183/2025 BLAPL/13129/2025	STATE OF ODISHA ROSHAN DEHERI VS	BIJAYA KUMAR RAGADA VS	TR/0000460/2025 / /0 SPECIAL JUDGE,BARGARH(Bargarh )
38	D-BLAPL/38188/2025 BLAPL/13130/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	JYOTIRMAYA SAHOO VS	Spl/0000095/2025 JANKIA P.S. /465 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khorda)
39	D-BLAPL/38190/2025 BLAPL/13131/2025	STATE OF ODISHA BABULA BHUYAN VS	SUDHANSU SEKHAR DASH VS	TR/0000135/2025 / /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar)
40	D-BLAPL/38208/2025 BLAPL/13132/2025	STATE OF ODISHA HARIBOLA BHAENA VS	DHIRENDRA KUMAR MOHAPATRA VS	2(A)CC/0000023/2025 BHEDEN /279 /2025 J.M.F.C, BHEDEN(Bargarh )
41	D-BLAPL/38031/2025 BLAPL/13133/2025	STATE OF ODISHA AJIT KUMAR PEDA VS	HIMANSHU SEKHAR MISHRA VS	CT/0000277/2025 BHADRAK RURAL /617 /2025 S.D.J.M.,BHADRAK(Bhadrak )
42	D-BLAPL/34341/2025 BLAPL/13134/2025	STATE OF ODISHA ASWINI JENA @ ASHWINI JENA VS	RAMESH CHANDRA OJHA VS	GR/0002385/2025 NIKIRAI /222 /2024 A.D.J.,KENDRAPARA(Kendrapara )
43	D-BLAPL/34344/2025 BLAPL/13135/2025	STATE OF ODISHA TIKILI JENA VS	RAMESH CHANDRA OJHA VS	ST/0000004/2025 NIKIRAI /222 /2024 A.D.J.,KENDRAPARA(Kendrapara )
44	D-BLAPL/38003/2025 BLAPL/13136/2025	STATE OF ODISHA PAPUNA KUMAR DIGAL VS	DUSHMANTA SAHOO VS	ST/0000004/2025 / /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar)
45	D-BLAPL/36871/2025 BLAPL/13137/2025	STATE OF ODISHA DEEPAK DORA VS STATE OF ODISHA	NIRANJAN PANDA VS	2(A)CC/0000006/2025 BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000019/2025

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46	D-BLAPL/36719/2025 BLAPL/13138/2025	BALARAM SETHY VS STATE OF ODISHA	JAYANTI NAIK VS	BHUBAN /340 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000194/2025
47	D-BLAPL/36835/2025 BLAPL/13139/2025	PAPUNI JENA @ PRAKASH @ GAURA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /190 /2025 J.M.F.C. (II), PURI(Puri) GR/0000779/2025
48	D-BLAPL/38129/2025 BLAPL/13140/2025	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHANDAGIRI P.S. /465 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001244/2024
49	D-BLAPL/37148/2025 BLAPL/13141/2025	PADMALOCHAN AHINDA @ LOCHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	LAKHANPUR /116 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000043/2025
50	D-BLAPL/38132/2025 BLAPL/13142/2025	MD. SALAHUDDIN @ SALAUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /862 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D) GR/0001960/2025
51	D-BLAPL/38004/2025 BLAPL/13143/2025	AJAYA NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BHANJANAGAR /666 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000276/2023
52	D-BLAPL/38137/2025 BLAPL/13144/2025	SANGRAM ROUT VS STATE OF ODISHA	BIMAL KESHRI DASH VS	PHIRINGIA /160 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000097/2025
53	D-BLAPL/38142/2025 BLAPL/13145/2025	KUSHA @ RAMESH CHANDRA MAJHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NAYAPALLI P.S. /381 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000837/2025
54	D-BLAPL/37916/2025 BLAPL/13146/2025	RAHUL @ ANIL ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /115 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000087/2025
55	D-BLAPL/38152/2025 BLAPL/13147/2025	LIPU @ PRATAP DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /62 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000239/2025
56	D-BLAPL/38155/2025 BLAPL/13148/2025	FOUGI @ FOUZI @ SK. MUKTAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /76 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000249/2025
57	D-BLAPL/37921/2025	MANGULU MAJHI	SRIKANTA MAHUNTA	PADMAPUR /20 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/13149/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/000023/2025
58	D-BLAPL/38210/2025 BLAPL/13150/2025	AKASH SINGH @ KATA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /720 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002550/2025
59	D-BLAPL/38167/2025 BLAPL/13151/2025	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	EOW,BHUBANESWAR /12 /2025 PRESIDING OFFICER,OPID COURT,SAM CT/000003/2025
60	D-BLAPL/38236/2025 BLAPL/13152/2025	UTTAM MALIK @ UTTAM KUMAR MALIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PATTAMUNDAI MODEL /261 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000563/2025
61	D-BLAPL/35941/2025 BLAPL/13153/2025	NARAYAN BARIHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LARAMBA /145 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/000022/2025
62	D-BLAPL/35946/2025 BLAPL/13154/2025	RAKESH @ HIMANSHU PUTEL @ HIMANSHU PATEL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANTABANJI /276 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/000037/2025
63	D-BLAPL/38237/2025 BLAPL/13155/2025	SANKAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1165 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001947/2025
64	D-BLAPL/37171/2025 BLAPL/13156/2025	HALADHAR NAYAK VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	RAIGHAR /178 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000282/2025
65	D-BLAPL/37729/2025 BLAPL/13157/2025	SANJAY KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /90 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/000042/2025
66	D-BLAPL/38239/2025 BLAPL/13158/2025	NARENDRA NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	THUAMUL RAMPUR /59 /2025 DISTRICT & SESSIONS JUDGE, BHAWA CT/000086/2025
67	D-BLAPL/38342/2025 BLAPL/13159/2025	BHUPENDRA SAGARIA @ SAGRIA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	G.R.P.S. (TITILAGARH) /117 /2025 SPECIAL JUDGE, KANTABANJI(Balangir Spl/000014/2025
68	D-BLAPL/38088/2025 BLAPL/13160/2025	PURNA CHANDRA MAJHI VS	RAMESH KUMAR MUKHI VS	TUMUDIBANDHA /93 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama

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69	D-BLAPL/37783/2025 BLAPL/13161/2025	STATE OF ODISHA RANJAN NAYAK @ NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	Spl/0000135/2025 B.SINGHPUR /15 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000045/2025
70	D-CMP/50583/2025 CMP/1986/2025	DILLIP KUMAR PARIJA VS STATE OF ODISHA	SIDHARTHA MISRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CMA/0000122/2022
71	D-CMP/50984/2025 CMP/1987/2025	STATE OF ODISHA PURNA CHANDRA SAHU VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho TS/0000203/1989
72	D-CMP/51016/2025 CMP/1988/2025	STATE OF ODISHA UNION OF INDIA VS M/S. D.K.GUPTA AND CO.,BALASORE	PRASANNA KUMAR PARHI VS	// DISTRICT & SESSIONS JUDGE,BALASO EP/0000008/2016
73	D-CMP/49555/2025 CMP/1989/2025	MADHABANANDA BIHARI VS SARASWATI SWAIN	AJIT CHANDRA MOHAPATRA VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK RFA/0000042/2015
74	D-CMP/51377/2025 CMP/1990/2025	SURENDRA KUMAR PRADHAN VS SECRETARY , BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	SHIB SHANKAR MOHANTY VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000086/2008
75	D-CMP/51302/2025 CMP/1991/2025	M/S. WAXMAN REALTY, KHURDHA VS PRASANNA KUMAR SENAPATI	SIDHANT DWIBEDI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0002126/2025
76	D-CMP/49846/2025 CMP/1992/2025	KAMALA BEHERA VS KARUNAKAR BEHERA	SUKANTA KUMAR NAYAK (2) VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BH MIS.CASE/0000066/2024
77	D-CMP/51296/2025 CMP/1993/2025	KAVADAMA HEMALATA @ K.HEMALATA VS BIRIJA SATYA RAO	JIBAN RANJAN DASH VS	// A.D.J.,RAYAGADA(Rayagada ) RFA/0000019/2022
78	D-CMP/50537/2025 CMP/1994/2025	SK. ABDUL MOHIN VS SK.AHEKAM ALI	MANOJ KUMAR PANDA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa IA/0000552/2023
79	D-CMP/51157/2025 CMP/1995/2025	SASMITA NANDA SHARMA VS ORISSA RASTRABHASA PARISHAD, PURI	DIPTI RANJAN MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) TS/0000098/2000

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80	D-CMP/49598/2025 CMP/1996/2025	DURGA PRASAD BHATTA VS AMBIKA PRASAD BHATTA	SUDHEER KUMAR SAHOO VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000068/2004
81	D-CONTC/47684/2025 CONTC/5940/2025	RAJESH KUMAR AGARWAL VS RANJIT KUMAR MALLICK,TAHASILDAR,DANAGADI,JAJPUR	ASHOK KUMAR SARANGI VS	// () //
82	D-CONTC/49705/2025 CONTC/5941/2025	UTTAM KUMAR SAHOO VS NITYANANDA BARIK,DISTRICT EDUCATION OFFICER, CUTTAC	ADV. VS	// () //
83	D-CONTC/49882/2025 CONTC/5942/2025	AKSHAYA NAG VS SONALI PATRA,TAHASILDAR,BANDHUGAON	ADV VS	// () //
84	D-CONTC/50112/2025 CONTC/5943/2025	PRAKASH CHANDRA LENKA VS DIBYA JYOTI PARIDA,IAS,COLLECTOR AND DISTRICT MAGISTRATE, PURI	ADV. VS	// () //
85	D-CONTC/50157/2025 CONTC/5944/2025	MIHIR KUMAR BISWAL VS SK.JAMIRUDDIN,COMMNR.-CUM-SECRETARY,REVENUE AND DISASTER MANAGEMENT,ODISHA	ADV. VS	// () //
86	D-CONTC/49771/2025 CONTC/5945/2025	DR. KUMUDA CHANDRA SATAPATHY VS ARAVIND AGRAWAL,IAS,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.,ODISHA	ADV VS	// () //
87	D-CONTC/49825/2025 CONTC/5946/2025	BHARAT BHUSAN SATPATHY VS CHITRA ARUMOGAM,IAS,CHAIRMAN ODISHA BUILDING AND OTHER CONSTRUCTIONS WORKERS WELFARE BOARD	ADV. VS	// () //
88	D-CONTC/50738/2025 CONTC/5947/2025	LITUN PRADHAN VS ARAVIND AGRAWAL,IAS,SECRETARY,GOVERNMENT OF ORISSA, DEPARTMENT OF HIGHER EDUCATION	ADV VS	// () //
89	D-CONTC/50739/2025 CONTC/5948/2025	ASISA KUMAR MISHRA VS ARAVIND AGRAWAL,IAS,SECRETARY HIGHER EDUCATION DEPT.,ODISHA	ADV VS	// () //
90	D-CONTC/50740/2025 CONTC/5949/2025	MITALI SAHOO VS ARAVIND AGRAWAL,IAS,SECRETARY HIGHER EDUCATION DEPT.,ODISHA	ADV VS	// () //
91	D-CONTC/50336/2025	SURATH KUMAR GOUDA	ADV	//

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	CONTC/5950/2025	VS	VS	0
		CHANDRA SEKHAR PADHY,ENGINEER IN CHIEF, WATER RESOURCES,ODISHA		//
92	D-CONTC/50337/2025	GIRISHA CHANDRA SATHAPATHY	ADV	//
	CONTC/5951/2025	VS	VS	0
		ANU GARG,ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPT.,ODISHA		//
93	D-CONTC/50804/2025	KHAGESWAR JENA	ADV	//
	CONTC/5952/2025	VS	VS	0
		ANU GARG,IAS,ADDITIONAL CHIEF SECRETARY TO GOVT, DEPARTMENT OF WATER RESOURCES		//
94	D-CONTC/51058/2025	GOLAM ALI	ADV	//
	CONTC/5953/2025	VS	VS	0
		Y B KHURANIA,IPS, D.G AND I.G OF POLICE,CUTTACK		//
95	D-CONTC/49149/2025	DURGAMADHAB PATI	SUBHADUTTA ROURAY	//
	CONTC/5954/2025	VS	VS	0
		ARAVIND AGARWAL,COMMNR.-CUM-SECRETARY,HIGHER EDUCATION DEPT,ODISHA		//
96	D-CONTC/50000/2025	JOGENDRANATH DAS	ADV.	//
	CONTC/5955/2025	VS	VS	0
		DR. SWATI PANDA, OAS(SAG), REGISTRAR,UTKAL UNIVERSITY, VANI VIHAR,BHUBANESWAR		//
97	D-CONTC/50003/2025	SARAT KUMAR SAMAL	ADV.	//
	CONTC/5956/2025	VS	VS	0
		DR.SWATI PANDA ,OAS(SAG),REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR,KHURDA		//
98	D-CONTC/50463/2025	PREMANANDA PRUSTY	ADV	//
	CONTC/5957/2025	VS	VS	0
		ANU GARG,ADDL. CHIEF SECY.,WATER RESOURCES DEPT., ODISHA		//
99	D-CONTC/51185/2025	SUMITA BARIK	ADV.	//
	CONTC/5958/2025	VS	VS	0
		SANJEEB KUMAR MISHRA,IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT,ODISHA		//
100	D-CONTC/51191/2025	SULOCHANA PARIDA	ADV.	//
	CONTC/5959/2025	VS	VS	0
		SANJEEB KUMAR MISHRA,IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT,ODISHA		//
101	D-CONTC/51197/2025	BASANTI SINGH	ADV.	//
	CONTC/5960/2025	VS	VS	0
		SANJEEB KUMAR MISHRA,IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT,ODISHA		//
102	D-CONTC/50478/2025	PREMANANDA SWAIN	ADV.	//
	CONTC/5961/2025	VS	VS	0

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103	D-CONTC/50206/2025 CONTC/5962/2025	JYOTI RANJAN MISHRA,DIRECTOR OF ELEMENTARY EDUCATION, ODISHA BASUDEV SAHOO VS RAM PARKASH,COMMANDING OFFICER,SENA SEVA CORPS ABHILEKH,BANGALORE	ADV. VS	// // ()
104	D-CRLA/36800/2025 CRLA/1412/2025	RAJA KUMAR VS STATE OF ODISHA	GOURI KUMAR RATH VS	TURUMUNGA /59 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/000009/2025
105	D-CRLA/37347/2025 CRLA/1413/2025	KAMADEV NAIK @ KAMADEV NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	HANDAPA /305 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/000076/2023
106	D-CRLA/33905/2025 CRLA/1414/2025	ANIL KUMAR PALEI VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	HARICHANDANPUR /117 /2024 A.D.J.,KEONJHAR(Kendujhar) Spl/000005/2024
107	D-CRLA/37738/2025 CRLA/1415/2025	AGURU NAGA VS STATE OF ODISHA	DEBASIS SARANGI VS	RAYAGADA TOWN /163 /2014 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/000087/2016
108	D-CRLMC/37501/2025 CRLMC/5256/2025	NIRUPAMA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KEONJHAR TOWN /101 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000451/2016
109	D-CRLMC/37545/2025 CRLMC/5257/2025	ASHIRBAD PANCHAM VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /198 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000777/2025
110	D-CRLMC/37614/2025 CRLMC/5258/2025	PRASANTA KUMAR SAHU @ PRASANTA SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	BRAMHA BARADA /166 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001151/2025
111	D-CRLMC/37717/2025 CRLMC/5259/2025	NETI@RAKESH KUMAR DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BALASORE TOWN /47 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000155/2025
112	D-CRLMC/37821/2025 CRLMC/5260/2025	PURNA CHANDRA KISAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /38 /2006 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000039/2007
113	D-CRLMC/37969/2025 CRLMC/5261/2025	SURESH KALPA VS STATE OF ODISHA (OPID)	SIDHARTHA SANKAR RAY (2) VS	NARAYANPATNA /37 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000004/2023

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114	D-CRLMC/37812/2025 CRLMC/5262/2025	BIRANCHI NARAYAN KUNDU VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	NIMAPADA /325 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000985/2025
115	D-CRLMC/37399/2025 CRLMC/5263/2025	PARTHAM BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BODEN /109 /2020 J.M.F.C.,BODEN(Nuapada ) CT/0000102/2020
116	D-CRLMC/37414/2025 CRLMC/5264/2025	GOBINDA CHANDRA DAS VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	JODA /167 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000594/2021
117	D-CRLMC/37436/2025 CRLMC/5265/2025	GANDHI@PRAKASH BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BARAMBA /28 /2013 J.M.F.C.,BARAMBA(Cuttack) GR/0000029/2013
118	D-CRLMC/37481/2025 CRLMC/5266/2025	BIJAY RAY VS STATE OF ODISHA	DIBAKAR BISWAL VS	SAHADEV KHUNTA /253 /2011 A.D.J.,BALASORE(Baleshwar) ST/0000021/2016
119	D-CRLMC/37870/2025 CRLMC/5267/2025	KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BASUDEVPUR /71 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000105/2025
120	D-CRLMC/38212/2025 CRLMC/5268/2025	MAHENDRA NAIK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	THUAMUL RAMPUR /210 /2024 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000238/2024
121	D-CRLMC/37654/2025 CRLMC/5269/2025	HEMANT DIGAL VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	K.NUAGOAN /61 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000055/2020
122	D-CRLMC/37596/2025 CRLMC/5270/2025	KAILASH CHANDRA BEERO @ KAILASH CHANDRA BEER VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ADVA /52 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000039/2022
123	D-CRLMC/37288/2025 CRLMC/5271/2025	DEEPAK KUMAR BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	TOMANDO /281 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000874/2025
124	D-CRLMC/37496/2025 CRLMC/5272/2025	SOBHAGYASUNDAR ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /531 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0003313/2024
125	D-CRLMC/37226/2025	KRUSHNA CHANDRA SAHU	BIKASH KARNA	BOUDH /243 /2024

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	CRLMC/5273/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000071/2024
126	D-CRLMC/37819/2025 CRLMC/5274/2025	TAPAN KUMAR NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	SAHID NAGAR P.S. /500 /2022 J.M.F.C.(III),BHUBANESWAR(Khordha ) ICC/0003901/2024
127	D-CRLMC/38081/2025 CRLMC/5275/2025	TILESWAR MALLIK@TIKESHWAR MALIK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /100 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000104/2025
128	D-CRLMC/38227/2025 CRLMC/5276/2025	SANTOSH KUMAR PATTNAIK @ PINTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /318 /2025 A.D.J.,ASKA(Ganjam) ST/0000492/2025
129	D-CRLMC/38473/2025 CRLMC/5277/2025	PRASHANTA KUMAR SINGH DHARUA @ PRASANTA SINGH DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	AINTHAPALI /339 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002490/2025
130	D-CRLMC/38476/2025 CRLMC/5278/2025	MITHUN BALIAR VS STATE OF ODISHA	VS	BAUNISUNI /112 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000107/2025
131	D-CRLMP/38175/2025 CRLMP/1664/2025	SITARANI SAHOO VS STATE OF ODISHA	CHAKRADHAR SINGH VS	/ /0 ) //
132	D-CRLMP/37023/2025 CRLMP/1665/2025	SUSMITA PALIA@PATRA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	/ /0 ) //
133	D-CRLMP/38064/2025 CRLMP/1666/2025	TAPAS KUMAR MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 ) //
134	D-CRLMP/38243/2025 CRLMP/1667/2025	PRADIPTA KUMAR DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	NILGIRI /187 /2017 ) //
135	D-CRLMP/38185/2025 CRLMP/1668/2025	RILI PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ) //
136	D-CRLMP/38062/2025 CRLMP/1669/2025	DEBASHISH SAHU VS	BYOMAKESH TRIPATHY VS	/ /0 )

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137	D-CRLMP/38068/2025 CRLMP/1670/2025	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
138	D-CRLMP/38265/2025 CRLMP/1671/2025	STATE OF ODISHA CHAUDHURI RASMI RANJAN MOHANTY VS	AMIT KUMAR PATRA VS	// / /0 ()
139	D-CRLMP/38187/2025 CRLMP/1672/2025	STATE OF ODISHA SONALIKA PRIYADARSHINI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
140	D-CRLMP/37413/2025 CRLMP/1673/2025	STATE OF ODISHA MANDAKINI SAHOO VS	DIPTI RANJAN BHOKTA VS	// CHANDRASEKHARPUR /487 /2025 ()
141	D-CRLMP/38193/2025 CRLMP/1674/2025	STATE OF ODISHA MAMATA KUMARI SUARA VS	SISIRA PANIGRAHI VS	// BEGUNIAPADA /220 /2024 ()
142	D-CRLMP/38242/2025 CRLMP/1675/2025	STATE OF ODISHA ABHIMANYU JENA VS	DIPTI RANJAN MOHAPATRA VS	// / /0 ()
143	D-CRLMP/38002/2025 CRLMP/1676/2025	STATE OF ODISHA RAJENDRA KUMBHAR VS	BIJAYA KUMAR DASH VS	// DHANUPALI /81 /2025 ()
144	D-CRLREV/38162/2025 CRLREV/1029/2025	STATE OF ODISHA RANJAN NAIK VS	SHIBA PRASAD PATRA VS	// TELKOI /7 /2015 A.D.J.,KEONJHAR(Kendujhar) CRA/0000036/2020
145	D-CRLREV/36634/2025 CRLREV/1030/2025	STATE OF ODISHA RAJIV LOCHAN MALIK VS	BISWORANJAN SWAIN VS	// CHANDABALI /402 /2025 J.M.F.C,CHANDABALI(Bhadrak ) ICC/0000019/2025
146	D-CRLREV/37616/2025 CRLREV/1031/2025	STATE OF ODISHA RAMACHANDRA SAHOO @ RAMA CHANDRA SAHOO VS	PRADIPTA BEURA VS	// J.M.F.C,CUTTACK(Cuttack) CMC/0000432/2024
147	D-CRLREV/38233/2025 CRLREV/1032/2025	STATE OF ODISHA SURYANARAYANA PRADHAN@GUJI VS STATE OF ODISHA	SUJATA JENA VS	// ANGUL SADAR PS /118 /2021 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000004/2025

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148	D-CRLREV/38145/2025 CRLREV/1033/2025	SUSANT@SUSANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,BEGUNIA(Khordha ) CRMC/0000047/2025
149	D-CRLREV/37803/2025 CRLREV/1034/2025	SK.SUBED VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PURI TOWN /67 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000107/2025
150	D-FAO/47332/2025 FAO/536/2025	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS SRIKANTA DAS	PRASANNA KUMAR PANDA VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000115/2015
151	D-FAO/50499/2025 FAO/537/2025	DIVISIONAL MANAGER, M/S THE NEW INDIA ASSURANCE CO LTD. VS PRASHANT KUMAR PANDI	GOPAL CHANDRA SAMANTARAY VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000051/2022
152	D-FAO/50946/2025 FAO/538/2025	BABURAM SAMAL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000035/2025
153	D-FAO/51053/2025 FAO/539/2025	SITANATH KAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000197/2019
154	D-FAO/49950/2025 FAO/540/2025	RENUPRIYA PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000087/2014
155	D-GUAP/25578/2025 GUAP/15/2025	CHITTARANJAN PATRA VS SHIBANI PATRA	BIJAYA KUMAR RAGADA VS	// JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000028/2023
156	D-LAA/41214/2025 LAA/69/2025	SARBESWAR MAHAPATRA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// THE PO, LAR AND R AUTHORITY, CUT LAR/0000096/2019
157	D-MACA/46283/2025 MACA/1303/2025	SUBASINI PRADHAN VS KAILASH CHANDRA SAHU	SUBHRANSU BHUSAN MOHANTY VS	// A.D.J.,ASKA(Ganjam) Mac/0000060/2019
158	D-MACA/50767/2025 MACA/1304/2025	RAJESH MEHER VS ABDESH GUPTA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T, BARGARH(Bargarh ) Mac/0000064/2015
159	D-MACA/50761/2025	GANESH RAM PRADHAN	PRADEEP KUMAR MISHRA	//

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	MACA/1305/2025	VS ABDESH GUPTA	VS	1ST M.A.C.T, BARGARH(Bargarh ) Mac/0000063/2015
160	D-MACA/48178/2025 MACA/1306/2025	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS DROUPADI PATRA	NAYAN BEHARI DAS VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001614/2019
161	D-MATA/48935/2025 MATA/478/2025	ARNAPURNA AGASTI @ SATAPATHY VS DEBASIS SATAPATHY	AJAYA KUMAR PRADHAN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000158/2019
162	D-MATA/50865/2025 MATA/479/2025	KADAMBINI DAS VS SOURYA SUVANKAR SWAIN	BASUDEV PUJARI VS	// JUDGE FAMILY COURT,BHUBANESWARA CP/0000388/2023
163	D-MATA/51006/2025 MATA/480/2025	PRIYATTAMA NATH VS SARAT KUMAR DHADA	SAROJ KUMAR BEHURA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000061/2015
164	D-RPFAM/49544/2025 RPFAM/396/2025	NARAYAN BEHERA VS RASHMITA BEHERA	PRAMOD KISHORE CHAND VS	// JUDGE FAMILY COURT,BHUBANESWARA Crp/0000010/2018
165	D-RPFAM/48821/2025 RPFAM/397/2025	BIBEKANANDA PARIDA VS IPSITA MOHAKUD	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT,ROURKELA(Sundargarh) Crp/0000050/2024
166	D-RPFAM/51175/2025 RPFAM/398/2025	BIJAY SHANKAR MAHAPATRA VS SNIGDHA SARANGI	ASHESH KUMAR PRUSTY VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000036/2024
167	D-RPFAM/50901/2025 RPFAM/399/2025	SUMATI BARIK VS MANAS RANJAN BARIK	TAPASWINI SINHA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000109/2024
168	D-RSA/36153/2025 RSA/614/2025	MAMATA PANDA VS YUDHISTHIR PANDA	KSHIROD KUMAR ROUT VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000109/2022
169	D-RSA/47726/2025 RSA/615/2025	NIYATI PATEL VS SHUVENDU NARAYAN PATEL	SHEJAL HARICHANDAN VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000002/2016
170	D-RSA/50639/2025 RSA/616/2025	SANJEEB KUMAR PATTJOSHI VS	JIBAN RANJAN DASH VS	// A.D.J.,DHARAMGARH(Kalahandi)

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171	D-RSA/50065/2025 RSA/617/2025	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS BASANTA KUMAR CHINARA	ABHAYA KUMAR SHARMA VS	RFA/0000026/2024 // DISTRICT AND SESSIONS JUDGE,NAYAGAR
172	D-RSA/50261/2025 RSA/618/2025	BRAJABANDHU BHUYAN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	RFA/0000028/2023 // A.D.J.,KEONJHAR(Kendujhar)
173	D-RVWPET/48398/2025 RVWPET/274/2025	STATE OF ODISHA STATE OF ODISHA VS NIRMALA SAHOO	AISHWARYA DASH,A.S.C VS	RFA/0000003/2022 // ()
174	D-RVWPET/50519/2025 RVWPET/275/2025	DIBYAJYOTI RAY VS STATE OF ODISHA	ADV. VS	// () //
175	D-RVWPET/48885/2025 RVWPET/276/2025	STATE OF ODISHA STATE OF ODISHA VS SHRADDHANJALI DIGAL	AISHWARYA DASH,A.S.C VS	// () //
176	D-TRP(C)/49708/2025 TRP(C)/440/2025	SWARNALATA SAHOO VS RAJESH KHARA	RAGHUNATH BISWAL VS	// JUDGE FAMILY COURT,BHUBANESWAR
177	D-TRP(C)/51068/2025 TRP(C)/441/2025	SOUMYASHREE BEHERA VS NAVNEET PRADHAN	NIRANJAN SINGH (1) VS	CP/0000632/2025 // JUDGE FAMILY COURT,ROURKELA(Su
178	D-TRP(C)/49939/2025 TRP(C)/442/2025	SURYAMANI GHADEI VS KANCHANDEBI GHADEI	ASHOK KUMAR BEHERA VS	CP/0000097/2025 // JUDGE, FAMILY COURT,JAJPUR(Jajapur
179	D-TRP(C)/50900/2025 TRP(C)/443/2025	LAXMI PRIYA PARIDA VS SITIKANTHA PALTASINGH	TAPASWINI SINHA VS	CP/0000188/2025 // JUDGE FAMILY COURT,ROURKELA(Su
180	D-TRP(C)/51065/2025 TRP(C)/444/2025	PRATIVA DHAL VS BISWAJIT NAYAK	PRAFULLA KU. BISWAL VS	CP/0000142/2025 // JUDGE FAMILY COURT,CUTTACK(Cutta
181	D-TRP(C)/50043/2025 TRP(C)/445/2025	SAGARIKA MISHRA VS ABINASH NANDA	RABINDRA KUMAR SAHOO VS	CP/0000122/2025 // CIVIL JUDGE (SR.DIV) BIRMAHARAJPU
				MATCS/0000062/2025

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182	D-WA/50692/2025 WA/1922/2025	STATE OF ODISHA VS BHAGIRATHI BEHERA	SASWAT DAS,A.G.A VS	// 0 //
183	D-WA/50691/2025 WA/1923/2025	STATE OF ODISHA VS SUBASH KUMAR DASH	SASWAT DAS,A.G.A VS	// 0 //
184	D-WA/50693/2025 WA/1924/2025	STATE OF ODISHA VS DANARDAN PUROHIT	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
185	D-WA/50696/2025 WA/1925/2025	STATE OF ODISHA VS ADIKANDA PANDA	SURYA NARAYAN PATTNAIK,A.G.A VS	// 0 //
186	D-WA/50697/2025 WA/1926/2025	STATE OF ODISHA VS TAPAN KUMAR PARIDA	SURYA NARAYAN PATTNAIK,A.G.A VS	// 0 //
187	D-WP(C)/50766/2025 WP(C)/35363/2025	ROHIT ROSHAN MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
188	D-WP(C)/50168/2025 WP(C)/35364/2025	D RABINDRA KUMAR ACHARI VS THE STATE OF ORISSA	SANJAY KUMAR BEHERA VS	// 0 //
189	D-WP(C)/50150/2025 WP(C)/35365/2025	GOPI SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
190	D-WP(C)/49766/2025 WP(C)/35366/2025	BISHNU BEHERA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
191	D-WP(C)/49494/2025 WP(C)/35367/2025	BINATI PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
192	D-WP(C)/49279/2025 WP(C)/35368/2025	SHIVASHISH SAMANTARAY VS PUSPA SAMAL	SURYA PRATAP DEO VS	// 0 //
193	D-WP(C)/49666/2025	KHAGESWAR MALLICK	TRILOCHAN RATH	//

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### CASES REGISTERED REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35369/2025	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/47634/2025 WP(C)/35370/2025	FIELD MOTOR PRIVATE LIMITED, CUTTACK VS STATE OF ORISSA	RAJJEET ROY VS	// 0 //
195	D-WP(C)/37889/2025 WP(C)/35371/2025	MAHATAPALLA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
196	D-WP(C)/49937/2025 WP(C)/35372/2025	PRAHALLAD SAHOO VS THE ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, ODISHA, KEONJHAR	BHAWANI SANKAR PANIGRAHI VS	// 0 //
197	D-WP(C)/49568/2025 WP(C)/35373/2025	BHIKARI CHARAN NAYAK VS STATE OF ODISHA	AKHIL KRUSHNA MOHAPATRA VS	// 0 //
198	D-WP(C)/50609/2025 WP(C)/35374/2025	JAYARAM SUBUDHI VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //
199	D-WP(C)/50809/2025 WP(C)/35375/2025	NILEDRI JANI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
200	D-WP(C)/50578/2025 WP(C)/35376/2025	SURYAMANI BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
201	D-WP(C)/50813/2025 WP(C)/35377/2025	URMILA SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
202	D-WP(C)/49780/2025 WP(C)/35378/2025	PITABAS NAYAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
203	D-WP(C)/39693/2025 WP(C)/35379/2025	DESANDH GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
204	D-WP(C)/50605/2025 WP(C)/35380/2025	KABITA SAHOO VS	SRINIBAS KHANDEI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/50061/2025 WP(C)/35381/2025	STATE OF ODISHA SAUMYA RANJAN DAS VS	MANOJA KUMAR KHUNTIA VS	// // ()
206	D-WP(C)/50758/2025 WP(C)/35382/2025	STATE OF ODISHA KRISHNA ORAM VS	SUKANTA KUMAR DALAI VS	// // ()
207	D-WP(C)/50771/2025 WP(C)/35383/2025	STATE OF ODISHA DISTRICT CRICKETERS ASSOCIATION, KORAPUT VS	SUKANTA KUMAR DALAI VS	// // ()
208	D-WP(C)/50783/2025 WP(C)/35384/2025	STATE OF ODISHA GAGAN BIHARI NAYAK VS	AMIYA KUMAR CHHATOI VS	// // ()
209	D-WP(C)/48317/2025 WP(C)/35385/2025	STATE OF ODISHA BASANTI NAIK VS	MAHENDRA KUMAR SAHOO VS	// // ()
210	D-WP(C)/50237/2025 WP(C)/35386/2025	STATE OF ODISHA JYOTIRMAYA NANDA VS	SAMIR KUMAR BEHERA VS	// // ()
211	D-WP(C)/50454/2025 WP(C)/35387/2025	R.T.O., DHENKANAL DIPAK KUMAR DAS VS	RAMA KRISHNA BISOI VS	// // ()
212	D-WP(C)/51107/2025 WP(C)/35388/2025	STATE OF ODISHA M/S JSW STEEL LIMITED, MUMBAI VS	SARADA PRASANNA SARANGI VS	// // ()
213	D-WP(C)/46860/2025 WP(C)/35389/2025	UNION OF INDIA BIJAY KUMAR DAS VS	MR.DARPANARAYAN PATTNAYAK (SR.P.C.) TRILOCHAN PANIGRAHI VS	// // ()
214	D-WP(C)/46246/2025 WP(C)/35390/2025	STATE OF ODISHA PRABIN KUMAR GOUDA VS	SWAPNA KUMAR OJHA VS	// // ()
215	D-WP(C)/50957/2025 WP(C)/35391/2025	STATE OF ODISHA KAMAL LOCHAN SABAR VS	SIDHARTHA SANKAR RAY (2) VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/48310/2025 WP(C)/35392/2025	JHARANA SUNDARI PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
217	D-WP(C)/50123/2025 WP(C)/35393/2025	BAJARANGABALI @ BAJARANGI SELF HELP GROUP BALIA, JAGATSINGHPUR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
218	D-WP(C)/47364/2025 WP(C)/35394/2025	SHESADEBA PADHI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
219	D-WP(C)/49811/2025 WP(C)/35395/2025	UNION OF INDIA VS SATYABRATA DHUPAL	DEBASIS SATPATHY VS	// 0 //
220	D-WP(C)/48314/2025 WP(C)/35396/2025	DAMAYANTI MAHANTA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
221	D-WP(C)/50116/2025 WP(C)/35397/2025	URBASI BEHERA @ DALAI VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
222	D-WP(C)/49731/2025 WP(C)/35398/2025	DAMODAR SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
223	D-WP(C)/49914/2025 WP(C)/35399/2025	SAMIR KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
224	D-WP(C)/50135/2025 WP(C)/35400/2025	MAMA SHREE PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
225	D-WP(C)/49924/2025 WP(C)/35401/2025	BIBHUPRADA MISHRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
226	D-WP(C)/50306/2025 WP(C)/35402/2025	T.R.CHEMICALS PVT. LTD., SUNDARGARH VS COLLECTOR AND CERTIFICATE OFFICER, SUNDARGARH	SASWAT KUMAR ACHARYA VS	// 0 //
227	D-WP(C)/49759/2025	KRUSHNA CHANDRA MUDULI	MANAS KUMAR CHAND	//

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### CASES REGISTERED REPORT AS ON :10/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35403/2025	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/49787/2025 WP(C)/35404/2025	MANORAMA MOHANTY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
229	D-WP(C)/50513/2025 WP(C)/35405/2025	KASINATH DAS VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
230	D-WP(C)/49102/2025 WP(C)/35406/2025	JAWAHARLAL PANI VS THE ZONAL MANAGER, UCO BANK,BBSR	SUSANTA KUMAR NAYAK VS	// 0 //
231	D-WP(C)/48313/2025 WP(C)/35407/2025	BISHNUPRIYA SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
232	D-WP(C)/49159/2025 WP(C)/35408/2025	PRATAP CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
233	D-WP(C)/48076/2025 WP(C)/35409/2025	TOFAN KUMAR SAHOO VS STATE INFORMATION COMMISSIONER-CUM-2ND APPELLATE AUTHORITY, BHUBANESWAR	SATYABRATA DASH VS	// 0 //
234	D-WP(C)/49454/2025 WP(C)/35410/2025	SURYAMANI DASH VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
235	D-WP(C)/50963/2025 WP(C)/35411/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
236	D-WP(C)/51026/2025 WP(C)/35412/2025	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
237	D-WP(C)/50155/2025 WP(C)/35413/2025	SURENDRA KUMAR JENA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
238	D-WP(C)/49897/2025 WP(C)/35414/2025	KUMUDINI SWAIN VS	GOPINATH MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/51091/2025 WP(C)/35415/2025	STATE OF ODISHA BISWANATH SOREN VS	DHANOJ KUMAR SAHOO VS	// // ()
240	D-WP(C)/51013/2025 WP(C)/35416/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// // ()
241	D-WP(C)/50797/2025 WP(C)/35417/2025	DISTRICT MAGISTRATE AND COLLECTOR, PURI ASHOK KUMAR PUALA VS	SAROJ KUMAR PADHY VS	// // ()
242	D-WP(C)/50820/2025 WP(C)/35418/2025	STATE OF ODISHA GAJAPATI SCHOOL AND COLLEGE OF NURSING, GAJAPATI VS	SUBHANKAR ROUT VS	// // ()
243	D-WP(C)/45850/2025 WP(C)/35419/2025	STATE OF ODISHA AJAYA KABI VS	BISWARANJAN DALAI VS	// // ()
244	D-WP(C)/49985/2025 WP(C)/35420/2025	STATE OF ODISHA KASTURI DIXIT VS	LAXMINARAYAN PATEL VS	// // ()
245	D-WP(C)/50188/2025 WP(C)/35421/2025	STATE OF ODISHA JAJNASENI MISHRA VS	SUBHASREE MOHANTY VS	// // ()
246	D-WP(C)/50426/2025 WP(C)/35422/2025	STATE OF ODISHA KALYANI DASH VS	DR. BINODA KUMAR MISHRA VS	// // ()
247	D-WP(C)/47823/2025 WP(C)/35423/2025	STATE OF ODISHA ARJUNA CHARANA PANDA VS	NISHIKANTA MISHRA VS	// // ()
248	D-WP(C)/50756/2025 WP(C)/35424/2025	STATE OF ORISSA ACHYUTANANDA DAS VS	RUDRA NARAYAN PARIJA VS	// // ()
249	D-WP(C)/51054/2025 WP(C)/35425/2025	INSURANCE OMBUDSMAN,62, BHUBANESWAR ASIT KUMAR BARIK VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/50461/2025 WP(C)/35426/2025	TRIPATI PRASAD PANDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
251	D-WP(C)/51087/2025 WP(C)/35427/2025	SANJAYA KUMAR SAHU VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
252	D-WP(C)/50550/2025 WP(C)/35428/2025	CHANDANA SINGHA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
253	D-WP(C)/51050/2025 WP(C)/35429/2025	GOPAL KRUSHAN NANDHY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/50296/2025 WP(C)/35430/2025	PRADIPTA KUMAR PARIDA VS THE ADDL. COMNR LAND RECORDS AND SETTLEMENT, CUTTACK-1	BHAWANI SANKAR PANIGRAHI VS	// 0 //
255	D-WP(C)/51105/2025 WP(C)/35431/2025	LAXSAN ASSOCIATES, BHUBANESWAR VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
256	D-WP(C)/50780/2025 WP(C)/35432/2025	MANIMALA BISOI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
257	D-WP(C)/50184/2025 WP(C)/35433/2025	MD.ABUBAKAR KHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/50055/2025 WP(C)/35434/2025	SAMIR DAS VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// 0 //
259	D-WP(C)/50591/2025 WP(C)/35435/2025	PRAKASH KUMAR NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
260	D-WP(C)/50524/2025 WP(C)/35436/2025	BALARAM PRADHAN VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
261	D-WP(C)/50728/2025	LACHHAMAN MUKHI	KAMALAKANTA NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35437/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/51000/2025 WP(C)/35438/2025	MAHESWAR BESHRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
263	D-WP(C)/51103/2025 WP(C)/35439/2025	SANTAPRIYA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
264	D-WP(C)/50854/2025 WP(C)/35440/2025	MALAYA RANJAN BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
265	D-WP(C)/50757/2025 WP(C)/35441/2025	GAJAPATI SCHOOL AND COLLEGE OF NURSING, GAJAPATI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
266	D-WP(C)/50868/2025 WP(C)/35442/2025	BHAKTA CHARAN DAS VS STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //
267	D-WP(C)/50873/2025 WP(C)/35443/2025	PRATIBHA SETH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
268	D-WP(C)/50869/2025 WP(C)/35444/2025	ARJUN SINGH LAGURI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
269	D-WP(C)/51104/2025 WP(C)/35445/2025	BRUNDABAN BISOI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
270	D-WP(C)/51055/2025 WP(C)/35446/2025	JALENDRA NATH MOHANTA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
271	D-WP(C)/51165/2025 WP(C)/35447/2025	PADMINI NAIK VS THE STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
272	D-WP(C)/48889/2025 WP(C)/35448/2025	JASOBANTA BEHERA VS	SRITAM KUMAR NAYAK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/49911/2025 WP(C)/35449/2025	GANGADHAR BEHERA DEEPAK KUMAR BEHERA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// // 0 //
274	D-WP(C)/50121/2025 WP(C)/35450/2025	M/S JAGANNATH STONE CRUSHER, BALESWAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
275	D-WP(C)/50472/2025 WP(C)/35451/2025	SAILENDRA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
276	D-WP(C)/50593/2025 WP(C)/35452/2025	TRINATH KARKARIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
277	D-WP(C)/50725/2025 WP(C)/35453/2025	MAHAMMAD JARMAN MONDAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
278	D-WP(C)/51116/2025 WP(C)/35454/2025	JYOTIPRAKASH ROUSTRAY VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
279	D-WP(C)/51344/2025 WP(C)/35455/2025	RAGHUNATH SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
280	D-WP(C)/51227/2025 WP(C)/35456/2025	PANCHANAN CHHOTRAY VS THE ORISSA STATE CO OPERATIVE MARKETING FEDERATION LTD., BHUBANESWAR	MANMEET SINGH ARORA VS	// 0 //
281	D-WP(C)/47103/2025 WP(C)/35457/2025	LAXMIDHAR KANDI VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
282	D-WP(C)/50213/2025 WP(C)/35458/2025	PABITRA KUMAR PATTANAİK VS UNION OF INDIA	KABIRAJ PRADHAN VS	// 0 //
283	D-WP(C)/50076/2025 WP(C)/35459/2025	CHANDRAMANI MISHRA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/50169/2025 WP(C)/35460/2025	MATHURAM PING VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
285	D-WP(C)/50187/2025 WP(C)/35461/2025	HARIS CHANDRA KARJEE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/50872/2025 WP(C)/35462/2025	CHANDRA MANI BEHERA VS STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //
287	D-WP(C)/50888/2025 WP(C)/35463/2025	PURNA CHANDRA NAYAK VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //
288	D-WP(C)/51086/2025 WP(C)/35464/2025	BIMBADHAR MEHER VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
289	D-WP(C)/50922/2025 WP(C)/35465/2025	LINGARAJ MOHANANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	D-WP(C)/49674/2025 WP(C)/35466/2025	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
291	D-WP(C)/51115/2025 WP(C)/35467/2025	DEEPAK RANJAN MAHANDANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/51113/2025 WP(C)/35468/2025	GUNANIDHI PARIDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
293	D-WP(C)/51368/2025 WP(C)/35469/2025	PRATYUSH KUMAR BHATTA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
294	D-WP(C)/51193/2025 WP(C)/35470/2025	SANJIT KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
295	D-WP(C)/49670/2025	NITYANANDA SAHOO	ASWINI KUMAR KARMI,SUSANTA BARAL SWAPNA KUMAR OJHA	// //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35471/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/50531/2025 WP(C)/35472/2025	MRUTUNJAY BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
297	D-WP(C)/49888/2025 WP(C)/35473/2025	BALMIKI NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
298	D-WP(C)/51198/2025 WP(C)/35474/2025	JYOTI RANJAN MOHANTY VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
299	D-WP(C)/50146/2025 WP(C)/35475/2025	KAMALAKANTA NAYAK VS STATE OF ODISHA	SIDHESWAR RATH VS	// 0 //
300	D-WP(C)/50899/2025 WP(C)/35476/2025	BASANTA KUMAR BEHERA VS THE STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //
301	D-WP(C)/51141/2025 WP(C)/35477/2025	BHABESH KUMAR GHOSH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
302	D-WP(C)/51248/2025 WP(C)/35478/2025	NITOSH KUMAR DAS VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
303	D-WP(C)/51360/2025 WP(C)/35479/2025	SK.MOHAMMAD TAHIR NAWAZ VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
304	D-WP(C)/49675/2025 WP(C)/35480/2025	SUMAN KHANDELWAL VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
305	D-WP(C)/51330/2025 WP(C)/35481/2025	BANOJ KUMAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
306	D-WP(C)/51331/2025 WP(C)/35482/2025	SK NURUDDIN VS	SITANSU MOHAN SINGH VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/51335/2025 WP(C)/35483/2025	STATE OF ORISSA LITU PRADHAN VS	SITANSU MOHAN SINGH VS	// // ()
308	D-WP(C)/49697/2025 WP(C)/35484/2025	STATE OF ODISHA PRAMOD KUMAR BISWAL VS	ASHWINI KUMAR DAS VS	// // ()
309	D-WP(C)/51333/2025 WP(C)/35485/2025	STATE OF ODISHA LITU PRADHAN VS	SITANSU MOHAN SINGH VS	// // ()
310	D-WP(C)/51032/2025 WP(C)/35486/2025	STATE OF ODISHA BISWAJIT MOHAPATRA VS	HRUDANANDA MOHAPATRA VS	// // ()
311	D-WP(C)/51332/2025 WP(C)/35487/2025	THE ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BHUBANESWAR PRAKASH MAHALIK VS	SITANSU MOHAN SINGH VS	// // ()
312	D-WP(C)/51336/2025 WP(C)/35488/2025	STATE OF ODISHA M/S. MAA MASANICHANDI ENTERPRISES, PURI VS	SITANSU MOHAN SINGH VS	// // ()
313	D-WP(C)/50877/2025 WP(C)/35489/2025	STATE OF ODISHA THE COLLECTOR AND CHAIRMAN, INDIAN RED CROSS SOCIETY, MAYURBHANJ VS	KAJAL SAHOO VS	// // ()
314	D-WP(C)/49688/2025 WP(C)/35490/2025	INCOME TAX OFFICER WARD 1, MAYURBHANJ AMULYA KUMAR BEHERA VS	BASUDEV BARIK VS	// // ()
315	D-WP(C)/50966/2025 WP(C)/35491/2025	STATE OF ODISHA M/S.DIVINE CONSTRUCTIONS, BHUBANESWAR VS	SIDHANT DWIBEDI VS	// // ()
316	D-WP(C)/50114/2025 WP(C)/35492/2025	STATE OF ODISHA UMAKANTA SWAIN VS	AMIYA KUMAR MOHANTY VS	// // ()
317	D-WP(C)/50821/2025 WP(C)/35493/2025	STATE OF ODISHA GAJAPATI COLLEGE OF PHARMACY, GAJAPATI VS	SUBHANKAR ROUT VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/50446/2025 WP(C)/35494/2025	GRAMYA SURAKHYA SAMITI, NUAGARH PANCHAYAT, JAGATSINGHPUR VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
319	D-WP(C)/50895/2025 WP(C)/35495/2025	MOHAMMAD LIYAS VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
320	D-WP(C)/51151/2025 WP(C)/35496/2025	AKSHAY GHADEI VS THE REGISTRAR, OUAT, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
321	D-WP(C)/50381/2025 WP(C)/35497/2025	GIJNYASA PATEL VS BOARD OF SECONDARY EDUCATION, CUTTACK, ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
322	D-WP(C)/50385/2025 WP(C)/35498/2025	RIYA PATEL VS BOARD OF SECONDARY EDUCATION, CUTTACK, ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
323	D-WP(C)/51153/2025 WP(C)/35499/2025	SUDARSAN NAYAK VS THE REGISTRAR, OUAT, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
324	D-WP(C)/50801/2025 WP(C)/35500/2025	NIBEDITA NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
325	D-WP(C)/50890/2025 WP(C)/35501/2025	GAUTAM KUMAR BEHERA VS STATE BANK OF INDIA, BHUBANESWAR	ALOK KUMAR PANDA VS	// 0 //
326	D-WP(C)/51351/2025 WP(C)/35502/2025	JOGENDRA SAHU @ JOGINDRA SAHU VS STATE OF ODISHA	MAHES DAS VS	// 0 //
327	D-WP(C)/51202/2025 WP(C)/35503/2025	SAKUNTALA BISWAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
328	D-WP(C)/50909/2025 WP(C)/35504/2025	AMIYA PRASAD DASH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
329	D-WP(C)/50967/2025	AMAR TIWARI	RAJESH RANJAN SAHOO	//

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	WP(C)/35505/2025	VS THE UNION OF INDIA	VS	() //
330	D-WP(C)/50512/2025 WP(C)/35506/2025	NIKUNJA KISHOR SWAIN VS STATE OF ODISHA	BISWAJIT PARIDA VS	// () //
331	D-WP(C)/51357/2025 WP(C)/35507/2025	RAMA CHANDRA PANDA VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// () //
332	D-WP(C)/50817/2025 WP(C)/35508/2025	PRAVAT KUMAR SAMAL VS STATE OF ODISHA	PAMI RATH VS	// () //
333	D-WP(C)/51161/2025 WP(C)/35509/2025	SIBARAM NAYAK VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// () //
334	D-WP(C)/50891/2025 WP(C)/35510/2025	BUDHIA MAHARANA VS STATE OF ODISHA	SRINIBAS KHADEI VS	// () //
335	D-ABLAPL/37946/2025 ABLAPL/14289/2025	PAULA @ PAUL MAHURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /158 /2025 () //
336	D-ABLAPL/37950/2025 ABLAPL/14290/2025	RANJAN KUMAR SAW @ KUMAR RANJAN SHAW @ SHA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	Bamapada (Industrial Area) /177 /2025 () //
337	D-ABLAPL/37087/2025 ABLAPL/14291/2025	UTTAM CHARAN ROUT VS STATE OF ODISHA	JYOTI PATNAIK VS	GOP /161 /2024 () //
338	D-ABLAPL/38010/2025 ABLAPL/14292/2025	CHHOTU KHAN @ MD. SHABBIR KHAN @ MD. SABIR KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	KANTABANJI /432 /2025 () //
339	D-ABLAPL/37124/2025 ABLAPL/14293/2025	LALITA NAHAK VS STATE OF ODISHA(VIG.)	BIJAYANANDA DASH VS	BHUBANESWAR VIGILANCE /42 /2014 () //
340	D-ABLAPL/38013/2025 ABLAPL/14294/2025	SK. HABIBOOR RAHEMAN VS	ACHYUTANANDA PATTANAİK VS	PURUNABAZAR /88 /2017 ()

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341	D-ABLAPL/38009/2025 ABLAPL/14295/2025	STATE OF ODISHA GOBARDHAN BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// KANTABANJI /432 /2025 ()
342	D-ABLAPL/38017/2025 ABLAPL/14296/2025	SK. HABIBOOR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// PURUNABAZAR /72 /2017 ()
343	D-ABLAPL/38020/2025 ABLAPL/14297/2025	SK. HABIBOOR RAHEMAN @ HABIBUR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// PURUNABAZAR /70 /2017 ()
344	D-ABLAPL/37310/2025 ABLAPL/14298/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// PURI TOWN /668 /2025 ()
345	D-ABLAPL/38022/2025 ABLAPL/14299/2025	SK. HABIBOOR RAHEMAN @ HABIBUR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// PURUNABAZAR /75 /2017 ()
346	D-ABLAPL/37365/2025 ABLAPL/14300/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	// NANDIPADA /357 /2025 ()
347	D-ABLAPL/38119/2025 ABLAPL/14301/2025	BHANUMATI BHITRIA VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	// HEMGIR /409 /2025 ()
348	D-ABLAPL/38122/2025 ABLAPL/14302/2025	SIPUN DAS @ AJIT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
349	D-ABLAPL/37394/2025 ABLAPL/14303/2025	BALARAM NAIK VS STATE OF ODISHA	KEDARNATH SAHOO VS	// 2(A)CC/0000075/2025 BANARAPAL /359 /2024 ()
350	D-ABLAPL/38069/2025 ABLAPL/14304/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /357 /2025 ()
351	D-ABLAPL/37599/2025 ABLAPL/14305/2025	SANTOSH ROUT VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// MARKAT NAGAR /242 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/38070/2025 ABLAPL/14306/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /354 /2025 () //
353	D-ABLAPL/38115/2025 ABLAPL/14307/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /351 /2025 () //
354	D-ABLAPL/37635/2025 ABLAPL/14308/2025	UDIT NARAYAN PRADHAN VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	NAYAPALLI P.S. /678 /2025 () //
355	D-ABLAPL/37791/2025 ABLAPL/14309/2025	GUDU MALLICK @ RAHUL MALLICK VS STATE OF ODISHA	SURYA RANJAN ROUL VS	PATTAMUNDAI MODEL /376 /2025 () //
356	D-ABLAPL/37879/2025 ABLAPL/14310/2025	PRADEEP KUMAR PANDA @ PRADIP PANDA VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	PATTAMUNDAI RURAL PS /481 /2025 () //
357	D-ABLAPL/37901/2025 ABLAPL/14311/2025	S.SIMANCHALA PATRA @ PATRO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	G.UDAYAGIRI /225 /2025 () //
358	D-ABLAPL/37941/2025 ABLAPL/14312/2025	K. BASANTA VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /313 /2025 () //
359	D-ABLAPL/37959/2025 ABLAPL/14313/2025	MANAS RANJAN RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //
360	D-ABLAPL/37985/2025 ABLAPL/14314/2025	BIKASH PARIDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /270 /2025 () //
361	D-ABLAPL/38117/2025 ABLAPL/14315/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /353 /2025 () //
362	D-ABLAPL/38123/2025 ABLAPL/14316/2025	DUNA BADEK VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	HEMGIR /409 /2025 () //
363	D-ABLAPL/36981/2025	RAMESH RAUTA @ RAMESH CHANDRA RAUTA	JYOTIRMAYA SAHOO	DIGAPAHANDI /153 /2025

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	ABLAPL/14317/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/38138/2025 ABLAPL/14318/2025	BIKRAM BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /269 /2025 () //
365	D-ABLAPL/37464/2025 ABLAPL/14319/2025	BALARAM BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /814 /2025 () //
366	D-ABLAPL/38048/2025 ABLAPL/14320/2025	SUGYANI PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GONDIA /480 /2025 () //
367	D-ABLAPL/37877/2025 ABLAPL/14321/2025	RIHANA PARBIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JAJPUR TOWN /380 /2025 () //
368	D-ABLAPL/38156/2025 ABLAPL/14322/2025	ABHARANI MOHANTY VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	PIPLI /445 /2025 () //
369	D-ABLAPL/37613/2025 ABLAPL/14323/2025	BISHNU CHARAN PANI VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /417 /2025 () //
370	D-ABLAPL/38054/2025 ABLAPL/14324/2025	AJIT KUMAR SINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GONDIA /480 /2025 () //
371	D-ABLAPL/38065/2025 ABLAPL/14325/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /355 /2025 () //
372	D-ABLAPL/37786/2025 ABLAPL/14326/2025	BHARATA DALEI VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	KHANTAPADA /346 /2025 () //
373	D-ABLAPL/38071/2025 ABLAPL/14327/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /359 /2025 () //
374	D-ABLAPL/38066/2025 ABLAPL/14328/2025	BABLU NAYAK @ UTTAM NAYAK VS	ARUN KUMAR BEHERA VS	KAMARDA /93 /2025 ()

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375	D-ABLAPL/37994/2025 ABLAPL/14329/2025	STATE OF ODISHA BHAGABAN DAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	// CHANDIPUR /173 /2025 () //
376	D-ABLAPL/38067/2025 ABLAPL/14330/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /356 /2025 () //
377	D-ABLAPL/37999/2025 ABLAPL/14331/2025	UPENDRA DAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHANDIPUR /173 /2025 () //
378	D-ABLAPL/38089/2025 ABLAPL/14332/2025	SHAKTI PRASAD MAJHI VS STATE OF ODISHA	DEBASNAN DAS VS	CHOUDWAR /444 /2025 () //
379	D-ABLAPL/38149/2025 ABLAPL/14333/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /358 /2025 () //
380	D-ABLAPL/37088/2025 ABLAPL/14334/2025	ALUA @ NARAYAN MAHALIK VS STATE OF ODISHA	DEBASIS SAHOO VS	TIHIDI /209 /2025 () //
381	D-ABLAPL/37884/2025 ABLAPL/14335/2025	PRADEEP @ PRADIP PANDA VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	PATTAMUNDAI RURAL PS /406 /2025 () //
382	D-ABLAPL/38163/2025 ABLAPL/14336/2025	TANKADHAR MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KOMNA PS /349 /2025 () //
383	D-ABLAPL/38173/2025 ABLAPL/14337/2025	DIPU SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	BHUBAN /550 /2025 () //
384	D-ABLAPL/38184/2025 ABLAPL/14338/2025	RIJU @ IJHAR ALLI SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /287 /2025 () //
385	D-ABLAPL/37949/2025 ABLAPL/14339/2025	SANU MAHURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /158 /2025 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/38191/2025 ABLAPL/14340/2025	GUNANIDHI BHOI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	BADAGODA P.S. /653 /2025 () //
387	D-ABLAPL/35978/2025 ABLAPL/14341/2025	AMIN SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /304 /2025 () //
388	D-ABLAPL/37771/2025 ABLAPL/14342/2025	RAJAT KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /345 /2025 () //
389	D-ABLAPL/37923/2025 ABLAPL/14343/2025	HEMANTA KUMAR KHATEI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	CAPITAL P.S. /526 /2025 () //
390	D-ABLAPL/38136/2025 ABLAPL/14344/2025	SEK. TIPUSULATAN @ SK. TIPUSULTAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //
391	D-ABLAPL/37416/2025 ABLAPL/14345/2025	CH. SAMBIT MOHAPATRA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	TIRTOL /605 /2025 () //
392	D-ABLAPL/38141/2025 ABLAPL/14346/2025	BAPINA MOHANTY VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /595 /2025 () //
393	D-ABLAPL/38143/2025 ABLAPL/14347/2025	SUDAM PRADHAN @ SUDAM KUMAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	DEOGARH /304 /2025 () //
394	D-ABLAPL/37793/2025 ABLAPL/14348/2025	SWAGAT NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// () //
395	D-ABLAPL/38222/2025 ABLAPL/14349/2025	AJU @ AJAYA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /573 /2025 () //
396	D-ABLAPL/38223/2025 ABLAPL/14350/2025	DEEPAK KUMAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
397	D-ABLAPL/37580/2025	BASANTA MAJHI	SUSHANTA KUMAR JOSHI	TUREIKELA /321 /2025

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	ABLAPL/14351/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/38093/2025 ABLAPL/14352/2025	DIPAK KUMAR SAHOO @ DIPAK SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/000018/2025
399	D-ABLAPL/38146/2025 ABLAPL/14353/2025	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /252 /2025 () //
400	D-ABLAPL/38150/2025 ABLAPL/14354/2025	DILLIP KUMAR MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SAINTALA /315 /2025 () //